

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-534
CP-237/241- 242/ND/2022

IN THE MATTER OF:

Sougata Bhattacharya

....Applicant

Vs.

Saswata Bhattacharya & Ors.(Progia India Pvt. Ltd.)

.....Respondent

SECTION

U/s 241- 242

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **07.06.2023**.

Sd/-

(Court Officer)